

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.12.2019

Sl. No.	Cases	Total pendency at the beginning of December, 2019 (Civil - Criminal)	Institution during the month of December, 2019 (Civil - Criminal)	Total disposal during the month of December, 2019 (Civil - Criminal)	Pendency at end of Decemr 2019 (Civil - Criminal)
1.	WRIT PETITION	98 —	06 —	08 —	96 —
2.	APPEAL	31 45	03 02	— 07	34 40
3.	R. S. A.	15 —	— —	— —	15 —
4.	F. A. O.	02 —	— —	— —	02 —
5.	CONTEMPT	01 —	— —	01 —	— —
6.	MISC. CASES	— 06	— 01	— 04	— 03
7.	MISC. APPEAL	— —	— —	— —	— —
8.	SUO MOTU TRANSFER PETITION	— —	— —	— —	— —
9.	TRANSFER PETITION (C)	— —	— —	— —	— —
10.	BAIL APPLICATION	— —	— —	— —	— —
11.	MAC APPEAL	12 —	01 —	01 —	12 —
12.	REVIEW	— —	— —	— —	— —
13.	REVISION	05 06	02 01	— —	07 07
14.	MAT APPEAL	01 —	— —	— —	01 —
15.	REVISION U/S 19 OF THE (FAM CT.)	— —	— —	— —	— —
16.	LEAVE PETITION	— 05	— 02	— —	— 07
17.	ARBITRATION PETITION/APPEAL	03 —	— —	— —	03 —
18.	S. A. O.	— —	— —	— —	— —
19.	REFERENCE	— —	— —	— —	— —
20.	C. O.	04 —	— —	— —	04 —
21.	TAX APPEAL	04 —	— —	02 —	02 —
22.	SP. APPEAL	01 —	— —	— —	01 —
23.	Ex.P.	— —	— —	— —	— —
	GRAND TOTAL	177 62	12 06	12 11	177 57

